(d) if so, what are the details in this regard?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHOUDHURY); (a) and (b) States have been addressed to initiate work on the schemes to be included in the Twenty Point Programme - 1986, targets to be set for these schemes, the funding arrangements and the monitoring. >f the Programme.

- (c) The implementation of the Twenty Point Pro. 2Tamme 1986 is proposed to be taken up from April, 1987, setting up of 20-Point Programme Committees, if required will be considered thereafter.
  - (d) Does not arise.

## Coverage of Shimla District by TV Transmitters

2290. SHRI ROSHAN LAL: Will the Minister of INFORMATION AND BRO-ADCASTING bs pleased to state:

- (a) whether interior areas of Himachal Pradesh, such as Rchru and Rampur in Shimla District, are likely to be covered under T. V transmitters during the Seven th Five Year Plan period; and
- (b) if not, what are the reasons there for?

THE MINISTER OF STATE OFTHE MINISTRY OF INFORMATION AND BROADCASING (SHRI AJIT PANJA): (a) No, Sir. However, the VII plan of Doordarshan includes establishment of a high power (1KW) transmitter and Studio Centre at Shimla. In addition, establishment of low power (100 Watt) relay transmitters at Mandi, Bilaspur and Dharamsala and very low power (2x10 Watt) relay transmitters at Hamirpur, Chamba, Kyelong, Kalpa and Una is alse, included in the VII Plan.

(b) Extension of TV service to various uncovered parts of the country can be carried out only in phases, depending on the availability of resources for this purpose.

## Posts of Security guards in the Secretariat Security Service lying vacant

- 2291. SHRI DHULESHWAR MEENA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a number of vacancies in the category of Security-Guards in the Secretariat Security Force under the Ministry of Home Affairs are lying vacant;
- (b) whether it is also a fact that no action have been initiated to fill up the sai(j vacancies; and
- (c) if so, what action is contemplated in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM). (a) Yes, Sir. About 40 posts in the grade of Sepoy are presently lying vacant.

(b) and (c) No Sir. Action to fill vacancies has already been initiated. Requisite formalities with regard to character verification/medical examination are being completed.

## Financial Assistance to voluntary Agencies for wasteland action plan

- 2292. SHRI NARESH C. PUGLIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that the National Wasteland Development Board set up by Government had approved a scheme for grant of financial assistance to voluntary agencies;
- (b) if so, what are the main, features of the scheme:
- (c) what is the criterion of identifying such agencies for the purpose and the vari ous items of programmes for which the amount is allotted;
- (d) the period for which the grant has. been sanctioned; and

(e) what are the names of States which have not yet formed such Boards?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Yes, Sir. The scheme has been operational from November, 1985.

(b) and (c) Under this Scheme, the Board seeks to encourage the active involvement of Voluntary Agencies in promoting awareness and understanding of the, programme of afforestation on wastelands, with special attention to their ability to inspire people's involvement therein.

To consider specific project porposals from Voluntary Agencies, Project Approval Committee has been constituted in the National Wastelands Development Boarti, chaired by Chairman, NWDB, with Member Secretary, NWDB, Financial Adviser, Ministry of Environment and Forests, Joint Secretary (NWDB), Addl. Inspector General of Forests, Joint Secretary, Ministry of Rural Development, Government of India, phri DR. Bhumla, Retired Agricultural Commissioner, Shri Bankar Roy, Adviser Planning Commission, Shri Anil Agarwal, Centres for Science and Environment Deputy Director General (Council for People's Action and Rural Technology), Shri Vijay Mahajan, Executive Director, (Professional Assistance for Development Action). Publicity of the scheme instituted by the Board has been done through brochures, newsletters of major voluntary agencies and seminars[workshops. Detailed guidelines and a format for furnishing all the data required to process the grants in-aid application have also been printed and circulated.

Grants are considered and given to Non-profit Organisations registered agencies, cooperatives, trusts. Organised Schools, Colleges and Universities and people's organisations at the grass root level like Mahila Mandals and Yuvak Mangal Dais.

Grants are given for activities directly or indirectly connected with afforestation. Nursery raising, tree plantation, publicity, awareness raising and evaluation studies are considered for assistance. Priority is given to the establishment of decentralised

people's nurseries and school nurseries, block plantations, specially On community land anti lands of Scheduled Castes/Scheduled Tribes and rural poor living below the poverty line, pasture development and assistance in implementation of Tree Patta Scheme.

- (d) Grants are generally sanctioned for 3 years for a project.
- (e) Statement indicates the position. [See Appendix CXL, Annexure No. 87]

Cost of 11th International Film Festival

2293. SHRI NARESH C. PUGLIA: Will the Minister of INFORMATION AND BROADCASTING be ple'ased to state:

- 1 a) What is the likely cost to the National Exchequer on account of 11th International Film Festival to be held in New Delhi from January 10  $t_D$  24, 1987;
- f b) whether Government's attention has been drawn to a news item which appeared in the Times of India of 5th November, 1986 under thie caption 'Fijlm action panel to bycott Festival'; and
- (c) if so, in what manner Government propose to arrive at a settlement amicably with members of th^ action committee and ensure success of the film festival?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) Rs. 80. 40 lakhs approximately.

- (b) Yes, Sir.
- (c) It is hopej that a settlement will be reached between the Government of Maha rashtra and the Film Industry at a very early date. This Ministry is making all possible efforts to help the two parties to reach a settlement.

## Freedom Fighters pension to Goa Freedom Fighters

2294. DR. BAPU KALDATE: Will tha Minister of HOME AFFAIRS be pleased to state:

(a) whether pensions under Swatantrata Sainik Pension Scheme have also been